COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 360 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

ACME Solar Holdings Limited & Ors. Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Ms. Himangini Mehta

ORDER

Issue notice to the respondents returnable on 08.01.2019.

List the matter on <u>08.01.2019</u>

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil) Judicial Member

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